

**Cases of encroachment of Railway land**

1677. SHRI K. D. SULTANPURI : Will the Minister of TRANSPORT be pleased to state :

(a) the number of cases of encroachment of railway land filed by the Railways during the last three years in various courts;

(b) the number of such cases decided by the courts during the same period; and

(c) the number of cases in which decision went against the Railway Department?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 24532.

(b) 11,609.

(c) 11.

**Indian nationals died in air accidents**

1678. SHRI K. D. SULTANPURI : Will the Minister of TRANSPORT be pleased to state :

(a) the number of Indian nationals died in air accidents in India during the last one year; and

(b) the amount of compensation paid to them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) During the period March, 1985 to 20th February, 1986, there have been three fatal air accidents in India resulting in the death of four Indian nationals.

(b) No compensation has yet been paid to the relatives of S/Shri S.K. Tambay and S.L. Khadilkar, Glider Instructor and Trainee Pilot respectively, who died in an accident of Glider T21-B, VT-GBZ near Pune on 9th January, 1986. In the case of Shri Poornachandra Rao, an employee of M/s. Travel Express, who died as a result of injuries sustained when he was hit by the moving propeller of Vayudoot Dornier aircraft VT EIO, a claim for

insurance has been preferred by Vayudoot on the Insurance Company. No information is, however, available with regard to the compensation paid to the relatives of Shri Verma, Quality Control Manager of Assam Flying Club, who died in an accident of the Pushpaka aircraft VT-DLH belonging to the Assam Flying Club at Guwahati on 29th July, 1985.

[Translation]

**Development of Narmada Valley**

1679. SHRI DILEEP SINGH BHURIA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that all the 27 approved projects for the development of Narmada Valley during the course of Sixth Plan have been held up due to scarcity of funds;

(b) if so, whether Government propose to complete these projects on priority basis during the Seventh Five Year Plan; and

(c) the total funds to be allocated for these schemes during Seventh Plan period ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) to (c) Only two projects in Narmada Valley in Madhya Pradesh were approved by the Planning Commission during the Sixth Plan. The funds allocated for these schemes in the Seventh Plan are Rs. 25.30 crores for Jobat, and Rs. 15.80 crores for Dejlade-wada. With these allocations, the Jobat project would spill over into the VIIIth Plan while Dejlade-wada Project is likely to be completed during the Seventh Plan. The other Narmada Projects which were taken up in Sixth Plan are yet to be approved by the Planning Commission.

Irrigation projects are funded and implemented by the State Governments in accordance with their relative priorities among different developmental activities. Scarcity of resources is generally the main reason for slow progress of projects.